

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. : MA/344/2018
PETITION NUMBER : CP/541/1B/2017
NAME OF THE PETITIONER(S) : Dhiren S.Shah
NAME OF THE RESPONDENT(S) : Meka Dredging Company Pvt ltd
UNDER SECTION : 33(2)

S.No. Name (in Capital) Represented by Signature

Keerthiwanan
Murali

Counsel for

M. L. L.
17/9/18

M. Sridhar,
Advocate
representing the
Applicant / AP

ORDER

Counsel for Resolution Professional present and prayed for time to make final submissions. At request, time is enlarged. Put up on 20.09.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk